

## Declaration of Assets and Liabilities

Year 2025-2026

I, **Upendra Prasad** son of Sri Shivjee Prasad, aged 47 years, belonging to service and presently working as **Private Secretary, Bihar Legislative Assembly, Patna.** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1	Dependant-2	Dependant-3
			<b>Renu Kumari</b>	<b>Abhigyan deep (son)</b>	<b>Anshuman Prasad (son)</b>	<b>Etc. Name</b>
(i)	Cash	5000/-	25000/-	Nil	Nil	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	NA
(iii)	Bonds, Debentures and Shares in companies	Co-operative Bank Rs. 500/- per month & Share 15000/-	Nil	Nil	Nil	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC Education Annuity Policy of Rs. 2,00,000/-  Premium Per Annum Rs.12,381/-  (2) LIC policy of Rs. 1,00,000/- Premium per Annum Rs.6,290/- SIP - 1.500 & 1000 Per Month	Nil	Nil	Nil	NA
(v)	Motor Vehicles (details of make, etc.)	Hero Glamour x BR01JR0881	Nil	Nil	NA	
(vi)	Jewellery (give details of weight and value)	Nil	Gold-50gms (Approx.) of Rs.08,46,200/- (Approx.)  Silver - 300 gms (Approx.) of Rs. 63,000/- (Approx.)	Nil	Nil	NA
(vii)	Other assets, such as values of claims / interests	Travani Godraj, Refrigerater, T.V, Tablet, Mobile (3p). Current Value Rs. 40,000/-	Nil	Nil	Nil	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Upendra Prasad

*Upendra Prasad*  
*05/02/26*

9

2539  
05/02/26

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Plot 1361 Sq.Ft.in officers colony, Wisluv Buildcon pvt.Ltd.vill-Naharpura, Post-Chiraura, P.S-Janipur,Patna esi Plot me House bana hua hai.	Nil	Nil	Nil	NA
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 27.03.2025, 10.04.2025, 05.06.2025, 08/01/2025
(a)	(i) Loans from Banks	B.O.B.Saguna More Branch Home Loan Bandhan Bank Personal Loan	41,28,000, 05,85,000, 06,30,000/- 05,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil

*Umesh Babbar*

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Name- Upendra Prasad PAN No. - BLAPP2649Q Assessment Year 2025- 2026 Total Income- 11,45,760/- Tax Paid- 89,700/-	Total Income- 3,57,000/- Tax Paid- Nil Assessment Year 2025- 2026 PAN No. -DCNPK3889R
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature

*Upendra Prasad*

Place: Patna.

Date: 05-02-2026

Name of Employee: : Upendra Prasad

Designation: Private Secretary

Department- Bihar Vidhan Sabha, Patna.

**Note:**

**Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**